## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.153/17	-	For compli- ance	Under Rule 6 of	Dimension Data India Pvt Ltd Vs NxtGen Datacenter and Cloud Technologies Pvt Ltd

SL.	NAME (IN CAPITAL)	SIGI	NATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
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DORK RAS. Ph: 9748897941 Adv for operational

## ORDER

Matter is listed today for compliance of the objections. Counsel for Petitioner is present. He requested for extension of time. For complying the objections time extended till 03/01/2018.

Member (T)

Member (J)